

(36)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/258/2018
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

H. Karthi R Seshadri
Skandha Aditya P.R.

Counsel for Applicant/
Respondent

PRSL

CIBI VISHNU

Counsel for Applicant/
Respondent



ORDER

At request of both the parties, post the matter on 24.01.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)
